

**IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI COURT (COURT NO.IV)**

(IB)-274/ND/2018

M/s. Ashutosh Steels Pvt. Ltd. ... Applicant
Vs.
M/s. Royal Pressing & Components Pvt. Ltd. ..Respondent

Under Section: Section 9 of IBC.

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

Order delivered on 10.05.2018

For the Applicant

Mr. Anant, Pavgi & Mr. Aashish
Khattar, Advs.

For the Respondent

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ORDER

Ld. Counsel for the respondent appears and states that copy of application has been received and seeks time to file reply within two weeks. Rejoinder within one week. All the copies to be served in advance to the other side. For further consideration on 30th May, 2018.

Ritu Sharma


**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**